

vided so that the Project could be completed in time.

8. A comprehensive and long term scheme for construction of minor power project in this region should be formulated. The minor Power Corporation set up by the State Government is not capable of doing all this.
- (viii) Need to construct of a bridge over the Ganga river from Manjhi to Mahadi city in north Bihar

SHRI RAM BAHADUR SINGH (Chhapra): Mr. Deputy Speaker, Sir, the land of North Bihar is not less fertile than any other land. If along with irrigation, arrangements to protect the area from the floods are also made, North Bihar can be converted into a granary the country. But unfortunately not to speak of making available irrigation facilities, the phenomena of loss of life and property worth crores of rupees every year due to floods in the Ganga, Gandak, Saryu, Kosi, Kamala, Balan, Daha, Dohta, Mahi, Sodhi rivers etc, which had been occurring before Independence is still continuing.

Some work to protect the area from the floods in the Kosi, Kamala and Balan rivers has been done but the work on the Ganga, Saryu, Daha, Dohta, Sondhi and Mahi rivers etc. has been left incomplete with the result that the floods in the rivers are causing great damage.

Earlier, we used to hear that to save North Bihar from the Ganga floods, a dam would be constructed on the North bank of the Ganga from Manjhi to Mohdi Nagar but till today the dam has not been constructed on the North bank of the Ganga.

I, therefore, draw the attention of the Government towards this and request that they should take steps soon for construction of a dam on the North bank of the Ganga from Manjhi to Mohdi Nagar and thereby save the villa-

ges on the banks of the Ganga from erosion and floods.

[English]

- (ix) Need to direct the Management of oil refinery at Cochin to negotiate with the Employees Union to end, the strike.

SHRI SURESH KURUP (Kottayam): The Oil Refinery at Cochin—the most important industrial establishment in Kerala—is now at a stand still because of the employees' strike from 10-5-1985.

Regular strike notice was issued by the Union to the management failing direct negotiations, detailing the demands of the workers on which conciliation was initiated by the Regional Labour Commissioner, Madras. On the question of promotion, the Labour Commissioner made certain proposals which were acceptable to the Union but the management refused to accept. This was the reason for immediate ending of the conciliation proceedings and immediate cause for the strike.

So the strike has been rather thrust upon the workers by the Management by their refusal to comply with the proposals made by the Commissioner. Therefore, the Government should immediately intervene to see that the management accept the proposals of the Commissioner and ask them to negotiate with the Union to settle the other issues.

- (x) Need to devise ways and means to combat the situation caused by the discharge of industrial and Chemical wastes by various units in Public and Private Sector in rivers and open fields.

SHRI K.R. NATARAJAN (Dindigul): I wish to draw the attention of the hon. Minister of Chemicals and Fertilisers to the serious situation caused by the industrial and chemical wastes discharged by various units in public and private sectors in the rivers and open fields around these factories. Much concern has been expressed by this august House to the discharge of petroleum waste from Mathura Refinery into the Yamuna